

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO.2521  
(TO BE ANSWERED ON 11.03.2016)**

**TDSAT**

**2521. SHRI OM BIRLA :**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

(a) the share of broadcast related complaints registered under Telecom Dispute Settlement and Appellate Tribunal (TDSAT) during the last three years;

(b) whether the Government has considered for setting up a separate body for looking at large number of broadcasting complaints being dealt by TDSAT; and

(c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}**

(a) The share of broadcasting cases (Petition and Appeal) filed before TDSAT during the last three years is as under:-

Petition filed from January, 2013 to December, 2015			
	<b>2013</b>	<b>2014</b>	<b>2015</b>
Broadcasting Petition	315	433	593

Appeal filed from January, 2013 to December, 2015			
	<b>2013</b>	<b>2014</b>	<b>2015</b>
Broadcasting Appeal	18	7	5

(b) & (c) There is no proposal to set up a separate body for looking at broadcasting complaints.

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